

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 207 of 2012

&

IA-68 of 2013

Dated : 18th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Nabha Power Ltd. & Anr. Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s): Mr. Sitesh Mukherjee
Mr. Ankit Prason
Ms. Kanika Chug

Counsel for the Respondent(s): Mr. M. G. Ramachandran
Mr. Anand K Ganesan for R-1
Mr. Sakesh Kumar for R-2

ORDER

We have heard the learned counsel for the Appellant for sometime.

Post the matter on **16.05.2013** for further submissions.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/ak